

Contested commercial cases disposed during the month of NOVEMBER-2023

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of	Act/Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Arbitration Petition	OMP COMM-125/2022	29.08.2022	MEHRAB LOGISTICS & AVIATION LTD. VS. MAHINDRA & MAHINDRA FINANCIAL SERVICES	M.M. HUSSAIN AND AKSHAY KUMAR	9810272564 & 9899911367	08.11.2023	436	No	Contested	-----	-----	Petition U/s 34 of Arbitration Act, 1996
				Suit for Recovery	CS COMM-234/2022	20.01.2022	JAY SHREE TEA LTD VS. UMESH VERMA	SANJAY AGGARWAL AND MEHAK DOGRA	9871369954 & 9541266150	09.11.2023	658	Yes	Contested	-----	-----	Suit for Recovery
				Suit for Recovery	CS COMM-601/2021	17.02.2021	RAHUL KUMAR GOLA VS. ASHOK KUMAR	SUNIL SATYARTHI AND RAMESH KUMAR	8383908215 & 9810159436	10.11.2023	996	No	Contested	-----	-----	Suit for Recovery
				Suit for Recovery	CS COMM-411/2021	12.10.2021	ADIDAS A.G. VS. PANKAJ GUPTA	PRIYA NAGPAL AND RAJEEV BANSAL	9654892973 & 8285004007	16.11.2023	765	No	Contested	-----	-----	Suit for Recovery
				Suit for Recovery	CS COMM-1769/2022	14.07.2022	ANIL KUMAR BANSAL VS. GANGA SAGAR SINGH	DHEERAJ AND IVAN	9013981320 & 9871824354	20.11.2023	494	No	Contested	-----	-----	Suit for Recovery
				Arbitration Petition	OMP COMM-131/2022	30.08.2022	MEHRAB LOGISTICS & AVIATION LTD. VS. MAHINDRA & MAHINDRA FINANCIAL SERVICES	M.M. HUSSAIN AND AKSHAY KUMAR	9810272564 & 9899911367	22.11.2023	449	No	Contested	-----	-----	Petition U/s 34 of Arbitration Act, 1996
				Suit for Recovery	CS COMM-1865/2019	10.07.2018	M/s. KEWAL BROTHERS VS. NEMAT AGENCY	VARSHESH AND ATUL JAIN	9911569395 & 9810040036	30.11.2023	1884	No	Contested	-----	-----	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	9	CS (COMM)	2383/2022	22-10-2022	SUNIL BANSAL Vs MUNICIPAL CORPORATION OF DELHI	Ms. Shwenka Tripathi.& f.Sh. Sanjeet Malik	8279971561	03-11-2023	377	NO	Contested	NIL	NIL	RECOVERY
				CS (COMM)	2662/2023	12-12-2022	SHAMSHER SINGH Vs MUNICIPAL CORPORATION OF DELHI	Ms. Shwenka Tripathi.& f.Sh. Sanjeet Malik	8279971561	04-11-2023	326	NO	Contested	NIL	NIL	RECOVERY
				OMP (COMM.)	171/2022	25-11-2022	GURBAKSH SINGH Vs KOTAK MAHINDRA PRIME AND ORS	Anuj Papneja	9958150227	18-11-2023	358	NO	Contested	NIL	NIL	34
				CS (COMM)	894/2023	02-06-2023	UMESH TYAGI Vs MCD	SH AKHIL RANA & SANJEETMALI K	9958150227	21-11-2023	171	NO	Contested	NIL	NIL	RECOVERY
				OMP (COMM.)	86/2023	26-05-2023	M/S AUTO NEEDS THROUGH PARTNER Vs M/S CLIX CAPITAL SERVICES PVT. LTD.	Sh. M. P. Sahay,	9958150227	22-11-2023	177	NO	Contested	NIL	NIL	34
				CS (COMM)	2488/2022	15-11-2022	ANITA WADHWA Vs MUNICIPAL CORPORATION OF DELHI	Ms. Shwenka Tripathi.& f.Sh. Sanjeet Malik	8279971561	23-11-2023	373	NO	Contested	NIL	NIL	RECOVERY
				CS (COMM)	1063/2022	12-04-2022	MR. MUKESH GOEL Vs NORTH DELHI MUNICIPAL CORPORATION	Ms. Shwenka Tripathi.& f.Sh. Sanjeet Malik	8279971561	25-11-2023	593	NO	Contested	NIL	NIL	RECOVERY

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			9	CS (COMM)	1800/2022	18-07-2022	ANIL GOEL Vs MUNICIPAL CORPORATION OF DELHI	Ms. Shwenka Tripathi.& f.Sh. Sanjeet Malik	8279971561	28-11-2023	481	NO	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)	2393/2022	27-10-2022	SANDEEP JAIN Vs COMMISSIONER MUNICIPAL CORPORATION OF DELHI	Ms. Shwenka Tripathi.& f.Sh. Sanjeet Malik	8279971561	28-11-2023	396	NO	Contested	NIL	NIL	RECOVERY
			9	OMP (COMM.)	146/2023	22-08-2023	BABU LAL Vs M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD.	Ms. Ankita Gaur.	9958150227	28-11-2023	96	NO	Contested	NIL	NIL	34
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2407/2022	31.10.2022	ARUN KUMAR GOYAL V/S AMAN PREET HORA	YOGENDER KUMAR VERMA	9720744442	03.11.2023	368	No	UNCONTESTED	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 4144/2021	16.10.2021	RAVI KANT CHANDOOK V/S M/S SK SYSTEMS PVT LTD	VASUDEV LALWANI	9811213677	09.11.2023	756	Yes		-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2394/2022	27.10.2022	SANDEEP JAIN V/S MCD	MEENU JHA	8527230096	17.11.2023	381	No		-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM. 1904/2022	28.07.2022	SURENDER KRISHAN GUPTA V/S MCD	SATYENDER KUMAR SINGH	9811161525	20.11.2023	483	No		-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2903/2021	21.08.2021	INDIAN BANK LTD V/S ANUSHKA CREATION	NIRMAL MISHRA	9311131978	23.11.2023	824	No		-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2585/2022	29.11.2022	M/S MLM INDIA LTD V/S M/S SAMPARK INDUSTRIES LTD	RAMA SHARMA	9911855122	28.11.2023	369	No		-----	-----	Petition U/s 34 of Arbitration Act, 1996
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-314/2023	21.02.2023	SANDEEP JAIN VS. MCD	SH. S.K. JHA	9.88E+009	04.11.2023	256 DAYS	YES	CONTESTED	NA	NA	RECOVERY OF MONEY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-314/2023	21.02.2023	SANDEEP JAIN VS. MCD	SH. S.K. JHA	9.88E+009	04.11.2023	256 DAYS	YES	CONTESTED	NA	NA	RECOVERY OF MONEY
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL													
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	CS(COMM) 333/2021	28.01.2021	DHIRAJ GUPTA VS HARISH REHMAN	SAMAR NATH SAINI	9.81E+009	01.11.2023	1007	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	OMP(COMM) 13/2023	25.01.2023	PARVEEN JAWA VS ATUL GUPTA	JATIN SETHI	9.89E+009	23.11.2023	302	NA	CONTESTED	NA	NA	PETITION U/S 34 OF ARBITRATION ACT.
			302	CS(COMM)	CS(COMM) 1297/2022	19.05.2022	SPARK ELECTRODES VS NATIONAL INSURANCE CO. LTD.	VINAY GUPTA		20.11.2023	550	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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			302	CS(COMM)	CS(COMM) 448/2021	09.02.2021	BELLSTONE HITECH INTERNATIONAL VS APPAR INFRA TECH PVT. LTD.	M.P. KASANA		08.11.2023	1275	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	COUNTER CLAIM 23/2021	11.08.2021	APAR INFRA TECH PVT. LTD. VS BELLESTRONE HITECH INTERNATIONAL	VINAY SINGH	NA	08.11.2023	810	NA	CONTESTED	NA	NA	COUNTER CLAIM
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL													
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	1268/2022	20-05-2022	NAHAR TRADING COMPANY Vs FOREMOST APPARELS PVT LTD	RAJKUMAR SHARMA	9.81E+009	07-11-2023	536					
			309 THIRD FLOOR EXTENTION BLOCK	CS	48/2022	03-01-2022	SH SANJAY GUPTA Vs PURNARNAVA YOG FOUNDATION	A.K. SHARMA	9810132179	17-11-2023	683					
			309 THIRD FLOOR EXTENTION BLOCK	CS	4447/2021	30-10-2021	RIKAB CHAND @ MUKESH JAIN Vs RANJEET SINGH	RAVINDER PAL SINGH	9810125107	23-11-2023	754					
			309 THIRD FLOOR EXTENTION BLOCK	CS	1047/2021	23-03-2021	NICE WEDDING CARDS PVT LTD Vs OLYMPIC CARDS LTD	ANUJ ARORA	1.00E+010	30-11-2023	982					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL													
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)438/2023	14-03-2023	KIT LIMITED Vs M/S GANPAT	ANTOSH PANDE	7291971240	07-11-2023	238	-	Compromise	-	-	covery and Da
			310	CS (COMM)	CS (COMM)1564/2020	26-10-2020	NK LIMITED Vs KUSHAL V	HEMANT GUPTA	9899009971	09-11-2023	1109	-	Compromise	-	-	y of Money--
			310	CS (COMM)	CS (COMM)1057/2023	20-07-2023	LAXMI ENTERPRISE THROUGH ITS PROPRIETER VIJAY BAHADUR SHARMA Vs ROOP	Pramod Kumar Yadav	8802915569	02-11-2023	105	-	Compromise	-	-	COMMERCIA
			310	OMP (I) (COMM)	OMP (I) (COMM)537/2023	01-08-2023	RST BANK Vs RAHUL RAJ	AYANK MAHAJA	9873347330	29-11-2023	120	-	ISSUED AS WITHDR	-	-	h application
			310	CS (COMM)	CS (COMM)3325/2021	15-09-2021	kitD Vs KARAN SINGH BI	ALOK KUMAR	8802915569	29-11-2023	805	-	DECREE	-	-	of Money--
			310	CS (COMM)	CS (COMM)4519/2021	02-11-2021	BANK LTD Vs TARUN SHA	DEEPAK KAUSHI	9818030800	21-11-2023	749	-	DECREE	-	-	of Money--
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CIVIL COMMERCIAL	CSCOMM 2390/2021	20.07.2023	RAJENDER KR MALHOTR	NITIN ARORA	9818189667	17.11.2023	850	NIL	Decree	NIL	NIL	

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			401	CIVIL COMMERCIAL	CS COMM 1920/2019	13-09-2023	KIRAN ROADWAYS V/S M	M.K. KAUSHIK	9811547394	29-11-2023	1538	NIL	Decree	NIL	NIL	
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL COMMERCIAL	CS(COMM)/1965/2022	08-08-2022	MANU AGGARWAL VS SHREE GANESH ENTERPRISES	VIKRANT HARORA	9811254260	24-11-2023	473		DECREED	NIL	NIL	
			402	CIVIL COMMERCIAL	CS(COMM)/167/2018	29-10-2018	ICICI BANK LTD. VS MOHD. NASIR	PUNEET KR. BHALLA	9810080772	28-11-2023	1855		DECREED	NIL	NIL	
			402	CIVIL COMMERCIAL	CS(COMM)/2696/2022	16-12-2022	ARUN KUMAR BHUTANI VS. M/S SHANKAR RAO PANWAR	VICHITRA KUMAR	9953288356	29-11-2023	347		DECREED	NIL	NIL	
14	SH. DINESH BHATT, (COMMERCIAL COURT)-01	West	NIL													
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/374/2019	06-09-2019	RANJAN KUMAR	PANKAJ SHARMA		07-11-2023	1879 DAYS	NO	DECREE			
				CS COMM	CS (COMM)/238/2022	24-03-2022	ASHA ADVERTISING AND MARKETING PROP. SOMESH RASTOGI	VINAY KUMAR		24-11-2023	635 DAYS	NO	DECREE			
				CS COMM	CS (COMM)/326/2022	05-05-2022	ITC LIMITED	KAPIL KHER		23-11-2023	578 DAYS	NO	PLAINT RETURN			
				CS COMM	CS COMM 608/2021	01-12-2021	OM TRANS LOGISTIC LIMITED Vs AHLADA ENGINEERS LIMITED AND ORS	ARUN AGGARWAL		30-11-2023	730 DAYS	NO	PLAINT RETURN			
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	CIVIL COMMERCIAL	OMP (COMM)/47/2022	07-12-2022	LANGUAGE CONSULTANCY SERVICES PVT LTD Vs HDFC BANK	Harsh Sharma	9999211171	01-11-2023	329 Days	NIL	Disposed of	NIL	NIL	
				CIVIL COMMERCIAL	CS (COMM)/436/2021	28-09-2021	M/S THE INNOVATORS Vs M/S BAFNA HELATHCARE PVT LTD	Nishant Nigam	9811038966	01-11-2023	765 Days	NIL	Decreed	NIL	NIL	
				CIVIL COMMERCIAL	OMP (COMM)/1/2023	04-01-2023	DEEPAK GOEL Vs THE BALLUSSARY BENEFIT CHIT FUND PVT LTD	Niharika Mathur	9999840150	04-11-2023	304 Days	NIL	Dismissed	NIL	NIL	
				CIVIL COMMERCIAL	CS (COMM)/574/2019	03-12-2019	S GURBIR SINGH Vs SHRI GURJINDER SINGH	F.R. Sandhu	9818055152	16-11-2023	1444 Days	NIL	Decreed	NIL	NIL	
				CIVIL COMMERCIAL	OMP (COMM)/23/2023	18-09-2023	SUMEDHA NAGPAL Vs M/S AKASA FINANCE LIMITED AND ANR	Rakesh Mohan	9717030024	17-11-2023	61 Days	NIL	Dismissed	NIL	NIL	
				CIVIL COMMERCIAL	CS (COMM)/620/2022	28-07-2022	MANSI LALL Vs JAGPREET KAUR SOBTI	K.N. Singh	9811071188	18-11-2023	478 Days	NIL	Decreed	NIL	NIL	

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				CIVIL COMMERCIAL	CS (COMM)/559/2023	27-07-2023	M/S NEXGEN FOOTWEARS PVT LTD Vs M/S EJAZ FOTWEAR	Anuj Jain	9910062060	20-11-2023	116 Days	NIL	Decreed	NIL	NIL	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/866/2022	03/11/22	M/S SHRI BALAJI ENTERPRISES THROUGH ITS PROPRIETOR VIJAY BANSAL THROUGH SPA KISHAN LAL Vs AIRFORM	PREM GARG	8860844670	07/11/23	369	NA	JUDGMENT/DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/158/2021	27/02/21	GAURAV INK PRIVATE LIMITED Vs KIRTIMAN CEMENTS PACKAGING INDUSTRIES LIMITED	ANKUR CHAUDHARY	9.810E+010	18/11/23	994	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/833/2022	17/10/22	M/S GARG ROADLINES Vs MR. VIPIN GUPTA (PARTNER) M/S ND CONSTRUCTIONS	SAMEER SIDHAR	9444446565	25/11/23	404	NA	JUDGMENT/DECREE	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/66/2020	CS (COMM)/66/2020	31-08-2018	M/S R.D. PLAST PVT. LTD. Vs M/S INVOKE MEDICAL SYSTEM PVT. LTD.	Twinkle Chawla	9818330419	29-11-2023	1916	yes	Dismissed	no	no	
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL													
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	ARBTN.	1355/2021	13.09.2021	MOHAN KUMAR Vs KOTAK MAHINDERA PRIME LTD AND ORS.	DINESH KUMAR	9811786731	09.11.2023	787	NO	ALLOWED	N/A	N/A	U/S 34
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		25	CS (COMM.)	800 / 2022	19.09.2022	STATE BANK OF INDIA VS. MS. KANCHAND AGGARWAL SOLE PROP. M/S. JADGAMBA OIL MILLS	MR. BHARAT GUPTA	9729873716	09.11.2023	603	NO	DECREEED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	813 / 2022	24.09.2022	MAHESH CHAND SHARMA VS. DEPUTY DIRECTOR CPWD	MR. VARUN CHANDIOK	9891282904	18.11.2023	417	NO	DECREEED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	19 / 2023	05.01.2023	CANARA BANK VS. SMT. JAGWATI	MR. VARUN CHANDIOK	9810660270	23.11.2023	421	NO	DECREEED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	330 / 2022	06.04.2022	REVEX PLASTICISERS PVT. LTD. THR AR RAJIV VERMA VS. SHREE SHYAM SURAKSHA UDYOG PARTNERSHIP	MR. VINAY CHADDA	9810986344	29.11.2023	323	NO	DECREEED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	Section 9 of Arbitration & Conciliation Act	OMP (I) (COMM.)/73/2023	15-09-2023	BD SECURITY PVT LTD Vs ATC TELECOM INFRASTRUCTURE PVT LTD	SUMEET ANAND	9953154353	09-11-2023	55	NO	PETITION ALLOWED	NIL	NIL	Section 9 of Arbitration & Conciliation Act
				Section 9 of Arbitration & Conciliation Act	OMP (I) (COMM.)/74/2023	15-09-2023	BD SECURITY PVT LTD Vs ATC TELECOM INFRASTRUCTURE PVT LTD	SUMEET ANAND	9953154353	09-11-2023	55	NO	PETITION DISMISSED	NIL	NIL	Section 9 of Arbitration & Conciliation Act
				Section 34 of Arbitration & Conciliation Act	OMP (COMM.)/135/2022	26-08-2022	DHARMENDRA SINGH Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Ram Bhadauria	NIL	18-11-2023	449	NO	PETITION ALLOWED	NIL	NIL	Section 34 of Arbitration & Conciliation Act
				Suit for Recovery	CS (COMM.)/51/2021	11-02-2021	PUNJAB NATIONAL BANK Vs M/S SHGB DEVELOPERS AND PROMOTERS PVT. LTD.	MUKESH KUMAR SINHA	9971061063	24-11-2023	1016	YES	DECREEED	NIL	NIL	Suit for Recovery

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				Section 34 of Arbitration & Conciliation Act	OMP (COMM.)/46/2023	25-03-2023	S R PRASANNA Vs SBI CARDS AND PAYMENT SERVICES LIMITED	AMITH J.	8527768151	29-11-2023	249	NO	PETITION ALLOWED	NIL	NIL	Section 34 of Arbitration & Conciliation
				Suit for Recovery	CS (COMM.)/898/2022	16-11-2022	RCA TECHMART PVT. LTD. Vs AVA MERCHANDISING SOLUTIONS PVT. LTD.	KIRIT S. JAVALI	9810518044	30-11-2023	379	YES	DECREED	NIL	NIL	Suit for Recovery
23	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL													
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 53/2023	20-9-23	DEEPAK CHAUDHARY VS YES BANK LIMITED	KRISHAN KUMAR SHARMA	N/A	01-11-23	42	YES	CONTESTED	N/A	N/A	N/A
			6, New Court Block-I	Commercial	CS (COMM) 315/2021	18-9-21	AMRISH AGGARWAL VS BANK OF INDIA	RAJNISH GUAR	N/A	06-11-23	779	YES	CONTESTED	N/A	N/A	N/A
			6, New Court Block-I	Commercial	OMP (COMM) 60/2022	8-12-22	NYASA COMMUNICATION PVT LTD VS INNOAVTIVIEW INDIA PVT LTD	AMAN SHARMA	N/A	09-11-23	336	YES	CONTESTED	N/A	N/A	N/A
			6, New Court Block-I	Commercial	CS (COMM) 363/2019	20-11-19	OZONE OVERSEAS VS INSTAPOWER	SHRAVAN NAHARIA	N/A	21-11-23	1462	YES	CONTESTED	N/A	N/A	N/A
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	OMP (COMM.)/52/2021	17-8-21	DELHI DEVELOPMENT AUTHORITY Vs M/S SATYA PRAKASH AND BROS PVT LTD	Abhishek Pandey(P)	NOT AVAILABLE	28-11-23	833	833	Contested	NA	NA	Petition Under Section 34
26	SH. RAJEEV BANSAL	South	29, New Court Block-II	Commercial	OMP (COMM.)/16/2022	2-4-22	PUSHPENDER SACHDEVA Vs MAHANAGAR TELEPHONE NIGAM LIMITED	MD. QUAMAR ALI	9811160421	28-11-23	605	No	DISMISSED	Not Filed	N.A.	Section 34 of Arbitration & Conciliation
			29, New Court Block-II	Commercial	OMP (COMM.)/27/2022	24-5-22	AVINASH SACHDEVA PROPRIETOR M/S DIMPLE LODGE Vs MAHANAGAR TELEPHONE NIGAM LIMITED	MD. QUAMAR ALI	9811160421	28-11-23	553	No	DISMISSED	Not Filed	N.A.	Section 34 of Arbitration & Conciliation
			29, New Court Block-II	Commercial	OMP (COMM.)/28/2022	24-5-22	SMALL FARMERS AGRICULTURE BUSINESS CONSORTIUM Vs M/S K D AGRO INDUSTRIES	KRISHAN KUMAR	9990577700	29-11-23	554	No	DISMISSED	Not Filed	N.A.	Section 34 of Arbitration & Conciliation

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27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL														
28	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	NIL														
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETITION U/S. 34	OMP (COMM.)/21/2019	2/18/19	ASHA GOEL Vs MAHANAGAR TELEPHONE NIGAM LIMITED	CHANDRA SHEKHAR YADAV	9.81E+009	11/9/23	1725	NO	Contested				
			20	PETITION U/S. 34	OMP (COMM.)/25/2019	2/22/19	RAKESH KALIA Vs SANJAY KUMAR VYAS	ARJUN PRASAD SINHA	9.81E+009	11/4/23	1725	NO	Contested				
			20	PETITION U/S. 34	OMP (COMM.)/113/2019	10/21/19	SHOW WORLDS EVENTS PVT LTD. THROUGH ITDS DIRECTOR ARPIT DUBEY Vs JAGRAN	SYED ZISHAN ALI	9.99E+009	11/17/23	1716	NO	Contested				
			20	PETITION U/S. 34	OMP (COMM.)/114/2019	10/21/19	SHOW WORLD THROUGH ITS PROPRIETOR ARPIT DUBEY Vs JAGRAN SOLUTION	SYED ZISHAN ALI	9.99E+009	11/17/23	1488	NO	Contested				
			20	COMMERCIAL SUIT	CS (COMM)/206/2019	7/27/19	SAJID ALI Vs KULBHUSHAN SOOD	MOHD. PARVEZ	9891497191	11/29/23	1488	YES	Contested				
			20	COMMERCIAL SUIT	CS DJ/298/2019	4/10/19	M/S NIRVANA INDIA PVT.LTD. Vs M/S GAURI MART	ANIRUDH SHARMA	1.00E+010	11/6/23	1586	YES	Contested				
			20	COMMERCIAL SUIT	CS (COMM)/475/2021	10/8/21	M/S AKZO NOBEL INDIA LIMITED Vs M/S TANEJA PAINTS AND HARDWARE STORE	R.K. RUHIL	8.01E+009	11/24/23	1671	YES	Contested				
			20	COMMERCIAL SUIT	CS (COMM)/1154/2022	11/28/22	PUNJAB NATIONAL BANK Vs M/S VINAYAK FOODS THROUGH PARTNER	VIRDHI SHARMA	9.56E+009	11/30/23	777	YES	Contested				
			20	COMMERCIAL SUIT	CS (COMM)/5/2023	1/2/23	CANARA BANK Vs MS EATMORE	KRISHAN KUMAR	9.99E+009	11/29/23	367	YES	Contested				
			20	COMMERCIAL SUIT	CS (COMM)/6/2023	1/2/23	M/S. ASCENT CONSTRUCTIONS PVT. LTD. Vs M/S. EARTHCON CONSTRUCTIONS	NEERAJ KUMAR	9313521769	11/20/23	331	YES	Contested				
			20	COMMERCIAL SUIT	CS (COMM)/14/2023	1/5/23	CANARA BANK Vs GAGAN KUMAR VERMA	SANJEEV CHOPRA	9711142200	11/29/23	322	YES	Contested				
30	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/589/2021	12/14/21	HIMANSHU SINGH Vs OMAXE LTD. (EARLIER CALLED OMAXE CONSTRUCTIONS	T & Y Associates (P)	9.58E+009	11/2/23	688	NO	Contested				
			21	Commercial Suit	CS (COMM)/542/2021	9/7/18	HARI SINGH (PROP. M/S SHIKHAR TEXTILES) Vs M/S SUPER HOUSE LIMITED	The Legist Auxiliary, Adocates & Legal Consultants	9.56E+009	11/24/23	1904	NO	Contested				

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			21	Commercial Suit	CS (COMM)/145/2022	1/25/22	BIO VEDA ACTION RESEARCH COMPANY Vs NORTH INDIA TOP COMPANY PVT. LTD.	Vipin Nandwani (P)	9.90E+009	11/29/23	673	NO	Contested			
31	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/143/2021	3/5/21	OPPLE LIGHTING INDIA PVT LTD V/s. PRAVIN BAFNA PARTNER AT ART	ATUL KUMAR	7.84E+009	11/22/23	992	YES	Contested			
32	MS NIRJA BHATIA	SOUTH-EAST	22	Commercial Suit	CS (COMM)/272/2019	06/09/2019	EXCEL PACK PVT. LTD. VS M/S SUMIT ENGINEERING WORKS	RISHABH KAPUR	---	29/11/23	03/24/1904	YES	Contested			
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	30	Commercial	OMP(COMM) 21/22	23.05.2022	DELHI DEVELOPMENT AUTHORITY VS M/S KP RANA	SHAV AGNIH	7.67E+009	04.11.2023	512	No	ALLOWED			
34	SH. SANJAY SHARMA-I	EAST	NIL													
35	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL													
36	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	CS	109/2020	25-09-2020	RAKESH KUMAR Vs TALE SINGH	MUKESH RAJPUT	9911080995	06-11-2023	1137	N/A	DECREED	No Execution filed till date	-		
			CS	79/2022	12-04-2022	HARISH VS SOKIN AHMED	JITENDER KUMAR	9873543120	18-11-2023	585	N/A	DISMISSED	N/A	-		
			CS(COMM)	114/2019	17-10-2019	ANKIT JAIN VS M/S ADHUNIK PACKERS	Vardan Gupta	9350799891	24-11-2023	1499	No	DISMISSED	N/A	-		
			CS(COMM)	115/2019	17-10-2019	M/S PARSVNATH PAPERS VS M/S ADHUNIK PACKERS	Vardan Gupta	9350799891	24-11-2023	1499	No	DISMISSED	N/A	-		
			CS(COMM)	116/2019	17-10-2019	ANKIT JAIN VS M/S RAJDHANI PACKAGING INDUSTRIES	Vardan Gupta	9350799891	24-11-2023	1499	No	DISMISSED	N/A	-		
			CS(COMM)	117/2019	17-10-2019	M/S PARSVNATH PAPERS VS M/S INTERNATIONAL PRINTERS	Vardan Gupta	9350799891	24-11-2023	1499	No	DISMISSED	N/A	-		
			CS(COMM)	118/2019	17-10-2019	M/S PARSVNATH PAPERS VS M/S RAJDHANI PACKAGING	Vardan Gupta	9350799891	24-11-2023	1499	No	DISMISSED	N/A	-		

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37	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (Comm.) No. 464/21	18-11-2021	Vidur Malik vs. Delhi Nagrik Sehkari Bank Ltd. Through Chairman	Sh. G.K. Sharma	9810771535	07.11.2023	719	Yes	DISMISSED	NIL-	NIL-	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (Comm.) No. 444/22	07/19/2022	SHANKER DENIM VS SHREE JAI GURUDEV TEXTILE AGENCIES	Sh. Kapil Singh	9.81E+009	11/30/2023	499	Yes	DECREED	Execution	Execution	not filed t
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		NIL													
39	SH. SURENDER S. RATHI		303, New Court Building	CS(COMMERCIAL)	CS (COMM)/72/2022	13-01-2022	VINESH JAIN Vs HARSH S	ASHISH AGGARWAL		03-11-2023	659	Yes	DISMISSED	NA		
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/578/2020	10-12-2020	M/S BRJBIHARI CONCAS	ASHISH CHAUDHARY		16-11-2023	1071	Yes	DECREED	NA		
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/188/2023	10-04-2023	SRIYANSH KUMAR Vs KAIS	SUBHASH CHANDRA LOCHAKIA		29-11-2023	232	Yes	ALLOWED	NA		
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/354/2023	20-07-2023	RAKESH KUMAR GOEL Vs	SATYENDRA KUMAR SINGH		30-11-2023	123	Yes	DISMISSED	NA		
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/425/2023	21-08-2023	SHRI AKSHAY JAIN Vs AB	MOHAMMAD BABAR		20-11-2023	91	N/A	DECREED	NA		
40	SH. REETESH SINGH		NIL													
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL													
42	SH. VINOD YADAV		316	Civil	CS/Comm./933/22	15.12.22	Shashi Vs. The New India Assurance Co. Ltd.	Sh. B. N Gaur	N.A	23.11.23	343	Yes	R.R/Decreed	N.A	N.A	
			316		CS/Comm./42/19	02.03.19	Creamy Foods Vs. M/s Rajeshwari Enterprises & Ors.	Sh. Amit Madaan	N.A	29.11.23	1733	Yes	R.R/Decreed	N.A	N.A	
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	316	Civil												
			316	Civil	CS/Comm./39/22	25.01.2022	Madhav Agency V/s Tashi Enterprises		N.A	02.11.2023	645	Yes	R.R/Decreed	N.A	N.A	
			316	Civil	CS/Comm./36/23	18.01.23	S.Manmohan Singh Kalra V/s Cafe Crew Brew		N.A	03.11.2023	290	Yes	R.R/Decreed	N.A	N.A	

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			316	Civil	OMP 05/18	14.12.18	Soha Tayalrlamani V/S Religare Finevest			08.11.2023	179	Yes	Allowed	N.A	N.A	
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Arbitration Petition	OMP COMM. 41/2022	21.12.2022	SAI INSURANCE SERVICE VS INDIA BULLS CONSUMER FINANCE	MAYANK GOEL, ABHIJEET SINGH	NA	02.11.2023	316	NA	DISMISSED	NA	NA	34 of Arbitration Act
			603	Commercial Suit	CS COMM. 262/2021	11.10.2021	M/S TRIDENT STEEL BUILDING SOLUTIONS VS M/S KAY INTERNATIONAL P. LTD.	BHAVESH KUMAR SHARMA, KUNAL	NA	07.11.2023	757	NIL	ALLOWED	NA	NA	Recovery Suit
			603	Arbitration Petition	OMP COMM. 105/2019	18.10.2019	VIJENDER VS M/S ORIX LEASING AND FINANCIAL SERVICES INDIA LTD.	KUSHARGA PANDEY, AFTAB AHMED	NA	18.11.2023	1492	NA	DISMISSED	NA	NA	34 of Arbitration Act
			603	Commercial Suit	CS COMM. 262/2019	23.12.2019	PYRAMID PLY AND WOOD PRODUCTS P LTD. VS ADC CIVIL AND INTERIORS P. LTD.	POOJA DUA, NEERAJ SOOD	NA	20.11.2023	1428	NIL	DISMISSED	NA	NA	Recovery Suit
			603	Arbitration Petition	OMP COMM. 4/2023	07.01.2023	KISHAN WATI VS HDFC BANK LTD.	VIKAS SHARMA, AVINASH UPADHAYAY	NA	28.11.2023	325	NA	DISMISSED	NA	NA	34 of Arbitration Act
			603	Commercial Suit	CS COMM. 14/2023	07.01.2023	UNION BANK OF INDIA VS MS. RAMESH RANI	S.K. VASHISHT, DEEPAK DIWAN	NA	30.11.2023	327	NIL	ALLOWED	NA	NA	Recovery Suit
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS (COMM)/93/2019	04-07-2019	VIJAY JAIN Vs M/S LAURUS TRADECON P LTD	Ms. Cherry Singh	9873528258	23-11-2023	1604	Decreed	NIL	NIL	Recovery Suit	Recovery Suit
			613	Execution Commercial	EX CIVIL/237/2020	17-09-2020	M/S AAR KAY FIN LEASE PVT LTD Vs UDAIVEER SAINI	Sh Akshay Srivastava	NA	09-11-2023	1148	contested	NA	NA	Execution commercial	Execution commercial
			613	Arbitration	OMP (COMM.)/14/2022	21-05-2022	O. P. ENTERPRISE Vs M/S INTEC CAPITAL LTD.	Sh Hardwari Lal	9810960086	01-11-2023	529	Allowed	NA	NA	34 of Arbitration Act	34 of Arbitration Act
			613	Arbitration	OMP (COMM.)/15/2022	21-05-2022	O. P. ENTERPRISE Vs M/S INTEC CAPITAL LTD.	Sh Hardwari Lal	9810960086	01-11-2023	529	Allowed	NA	NA	34 of Arbitration Act	34 of Arbitration Act
			613	Arbitration	OMP (COMM.)/16/2022	21-05-2022	O. P. ENTERPRISE Vs M/S INTEC CAPITAL LTD.	Sh Hardwari Lal	9810960086	01-11-2023	529	Allowed	NA	NA	34 of Arbitration Act	34 of Arbitration Act
			613	Commercial Suit	CS (COMM)/278/2022	02-06-2022	SUSHIL KUMAR Vs B.K. CHOUDHARY	Sh Surender Chaudhary	9990416778	01-11-2023	517	Decreed	NIL	NIL	Recovery Suit	Recovery Suit
			613	Commercial Suit	CS (COMM)/301/2022	04-06-2022	SHRI DURGA COLOUR SALES CORPORATION Vs MR. RAJU	Sh Sunil Dutt	9313345075	18-11-2023	532	Decreed	NIL	NIL	Recovery Suit	Recovery Suit
			613	Commercial Suit	CS (COMM)/524/2022	07-11-2022	SMT TAJINDER KAUR Vs JAGMEET SINGH	Sh. Varun Mehalwal	9873486348	23-11-2023	381	Decreed	NIL	NIL	Recovery Suit	Recovery Suit

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			613	Arbitration	OMP (COMM.)/ 7/2023	13-01-2023	VIRENDERJIT SINGH DAWAR Vs KOTAK MAHINDRA BANK LTD	Ms. Swarnika Aggarwal		01-11-2023	292	Allowed	NA	NA	34 of Arbitration Act	34 of Arbitration Act
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Arbitration Petition	OMP (Comm)/18/2023	02.03.2023	Harjeet Singh Vs Axis Bank	Ms Subhra	1141825104	04.11.2023	247	NIL	Contested-Allowed	NIL	NIL	NIL
			614	Commercial Suit	CS (Comm)/49/2022	10.02.2022	Prakash Pipes Vs Krishna Hardware	Mr. Sanjay Aggarwal	9873262006	06.11.2023	634	NIL	Contested-Decreed	NIL	NIL	NIL
			614	Commercial Suit	CS (Comm)/175/2022	11.04.2022	Om Prakash Panwar Vs Ms Book Palace	Mr. Keshav Garg	9811319114	16.11.2023	584	NIL	Contested-Decreed	NIL	NIL	NIL
			614	Commercial Suit	CS (Comm)/122/2022	16.03.2022	RK Distributions Vs Amba Aireool	Atul Tyagi	9466119858	04.11.2023	598	NIL	Dismissed	NIL	NIL	NIL